

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Srinagar)

Subject: Cancellation of below mentioned Provisional Enrollments.

NOTIFICATION

No: 1307 of 2026 RG/LP

Dated: 19.05.2026

It is hereby notified for general information that the below mentioned applicants who were admitted and enrolled as advocate(s) provisionally for a period of one year on the roll of Jammu and Kashmir Bar Council, that their Provisional Licenses have **already been expired** as shown against each, the Condonation of Delay for Extension of their Provisional license(s) has/have not been condoned by the Hon'ble Enrollment Committee and the recommendation of the Hon'ble Committee has been approved by the Competent Authority as such the Provisional licenses shall be **treated as cancelled**. However, the applicants/ Advocates are at liberty to file a fresh application for Provisional Enrollment.

S.No	Name S/Shri/Smt	Provisional Enrollment/ License No. & Date	Notification No. & Dated
1.	Mr. Ghulam Rasool, S/O Sh.Ghulam Hussain, R/O Harmutta Gursai, Tehsil Mendhar, District Poonch	JK-29/13 Datd 20.02.2013 (Provisional) The same has been expired on 02.03.2014	No.856 Dated: 02.03.2013 Valid upto 02.03.2014
2.	Ms. Amisha Sharma, D/O Sh. Ashok Sharma R/O Lane No.3, House No.1, Greater Kailash, Jammu	JK-176/16 Dated 06.04.2016 (Provisional) The same has been expired on 07.06.2018	No.43 Dated: 07.04.2016 Valid upto 07.06.2018
3.	Sumrashwar Singh S/O Sh. Dhrub Singh R/O Ward.No.1, Nagri (Parole) Tehsil Nagri District Kathua	JK-351/15 Dated 29.09.2015 (Provisional) The same has been expired on 05.10.2016	No.408 Dated: 05.10.2015 Valid upto 05.10.2016
4.	Ms. Suffiya Yousuf, D/O Mohammad Yousuf Dar R/O Latishot Tujar, Tehsil Bomai, District Baramulla	JK-653/2018 Dated 23.10.2018 (Provisional) The same has been expired on 13.11.2019	No.1164 Dated: 13.11.2018 Valid upto 13.11.2019

5.	Mr. Tanveer Yaseen Bhat S/o Sh. Mohd Yaseen Bhat R/O Bhat Mohalla, Villagam, Handwara, Kupwara	JK-916/10 Dated 12.11.2010 (Provisional) The same has been expired on 23.11.2011	No.587 Dated: 23.11.2010 Valid upto 23.11.2011
6.	Mohit Nijhon S/O Kuldeep Lal Nijhon R/O L.No.4, Suriya Vihar, H.no.21, Talab Tillo, Jammu	JK-1158/11 Dated 14.03.2011 (Provisional) The same has been expired on 17.03.2014	No.805 Dated: 17.03.2011 Valid upto 17.03.2014

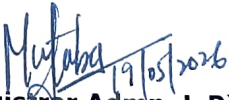
By Order


Registrar Administration (L.P)
High Court Main Wing, Srinagar

No: 23128 - 65 RG/LP
Copy to the:

Dated: 19.05.2026

1. Registrar Judicial, High Court of J&K and Ladakh at Jammu/ Srinagar.
2. All Principal District & Sessions Judge, _____
3. Secretary, Bar Council of India, 21 Rouse Avenue, New Delhi.
4. President J&K High Court, Bar Association, Jammu/ Srinagar.
5. President District Bar Association, Kathua/Poonch/Baramulla /Kupwara.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Mr/Ms. _____
.....for information.


(Registrar Admn. L.P)
High Court Main Wing, Srinagar